

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4525
(To be answered on the 27th March 2025)**

IMPACT OF OPEN SKY AGREEMENT

4525. SHRI MALVINDER SINGH KANG

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is a fact that the 'Open Sky' policy adopted by the Government is having an adverse effect on the tourism sector in the country;**
- (b) if so, the details thereof;**
- (c) whether the Government proposes to reconsider its policy;**
- (d) if so, the details thereof and if not, the reasons therefor; and**
- (e) the steps proposed to be taken by the Government to minimize its impact on the tourism sector?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) Open Sky Agreements enable the enhancement of the air connectivity between two countries. They help the designated carriers of both the countries to mount unlimited operations subject to the availability of slots at respective airports. These agreements provide the opportunity to the Indian carriers as well as carriers of foreign countries to ramp up operations between India and the respective countries leading to enhanced air connectivity, which provides a conducive environment for growth of the tourism sector.

(b) to (e) Does not arise.